

Acquitted	218
Pending trial	8186
Pending investigation	12038
Untraced	23897

Mass Rape of Women at Khetri

406. DR. V. P. DUTT: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that Government had sent a team of Members of parliament to inquire into the alleged mass rape of women at Khetri;

(b) if so, what are the main findings of the report submitted by the team;

(c) whether it is also a fact that a team of journalists also went there to ascertain the facts; and

(d) if so, what are their findings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No, Sir.

(b) Does not arise.

(a) No, Sir.

(d) According to press reports, the team of journalists came to the conclusion that the report of mass rape at Khetri appearing in a section of the Press was largely a fabrication.

Crime in Delhi

407. SHRIMATI HAMIDA HABIBULLAH;
SHRI SAWAISINGH
SISODIA: SHRI GURUDEV
GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Lt. Governor of Delhi has recently expressed his dissatisfaction over the crime situation in the Capital;

(b) whether Government have made any survey recently to ascertain the causes for the rise in crime;

(c) if so, what are the details thereof; and

(d) what steps Government are taking to check crime in the capital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS-(SHRI DHANIK LAL MANDAL): (a) Recently the Lt. Governor, Delhi met the Press at their request. In reply to a specific question regarding law and order situation he stated that he was not very happy about it and mentioned the various steps taken to keep crime under check.

(b) and (c) The law and order situation is kept under constant review. Crime statistics are being collected and analysed regularly. The main reasons for the increase in crime are: free registration of cases, release of bad characters after the revocation of emergency, coming up of new resettlement colonies and increase in population.

(d) Among the important steps taken to check the crime are:— maintaining strict vigilance over activities of known criminals and stepping up externment proceedings, developing criminal intelligence, intensifying patrolling both foot and 'mobile in the crime affected areas, detailing pickets at strategic places and launching special drive against persons carrying long knives, daggers and such-other weapons.

Firing at Amritsar

408. SHRI IBRAHIM KALANIYA: Will the PRIME MINISTER be pleased* to state:

(a) whether it is a fact that the Nirankari Chief had recently met him in connection with the recent firing at Amritsar;